



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/250/IB/2018  
NAME OF THE PETITIONER : DEWANCHAND RAMSARAN CORPORATION PVT LTD  
NAME OF THE RESPONDENT : WIN WIND POWER ENERGY PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Arun Karthik Mohan	Counsel for Petitioner	
2	R. PAULINI ANDAMIN	Counsel for Respondent / CD	

**ORDER**

Counsels for both the parties present. Counsel for the Corporate Debtor prayed for time to make final submissions. At request, time is enlarged. Put up on **30.08.2018 at 10.30 A.M.**

(CH. MOHD. <sup>-SV-</sup>SHERIFF TARIQ)  
MEMBER (JUDICIAL)